ऊर्जा मंत्री (श्री पी० रामचन्द्रन) ः (क) उत्तर दिल्ली में नरेला में ताप विद्युत् केन्द्र की स्थापना का कोई प्रस्ताव नहीं है।

(ख) ग्रौर (ग) प्रश्न के भाग (क) के उत्तर को देखते हुए यह प्रश्न ही नहीं उठता।

†[THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) There is no proposal for installation of a thermal power station at Narela in North Delhi.

(b) and (c) Do not arise in view of the reply to part (a) of the question.]

Visit of the Chairman, Minorities Commission to Aligarh after the outbreak of riots

242. DR. RAFIQ ZAKARIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Chairman of the Minorities Commission was advised by Government not to visit Aligarh after the outbreak of recent riots there; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE TN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) and (b) Information was received on 8-11-78 from the Minorities Commission that they would like to visit Aligarh on 10-11-78. U.P. Government were ccnsulted. Since the situation in Aligarh was very tense that day and since the notice given was too short to make security and other arrangements, the Commission advised to postpone the vist by 3/4 days. The Commission have since visited Aligarh from the 15th to the 17th November, 1978.

Selection of artistes and speakers for AIR/T.V. programmes

243. DR. RAFIQ ZAKARIA: Will the Minister of INFORMATION AND

†[] English translation.

BROADCASTING be pleased to state the criteria followed at present for selection of artistes and speakers for the All India Radio and T.V. Programmes as against that adopted by the previous Government?

THE MINISTER OF INFORMA-TION AND BROADCASTING (SHRI LAL K. ADVANI): The criteria followed at present for selection of artistes and speakers for various programmes in All India Radio and Doordarshan are the merit, the expertise in the subject and the suitability of the artiste and speaker for Radio or TV as the case may be. This is the same as prior to the Emer-However, with a view gency. to restoring the credibility of the media, which had suffered distortions during the Emergency when the overriding and major criterion was the acceptability of the participant to the Government of the day and his or her commitment to the Ruling Party's point of view, it has been decided that such of the speakers as had come out enthusiastically for supporting Emergency and its associated programmes during that period should ordinarily not be invitea for programmes of political nature, but they could be invited for programmes of non-political or cultural nature.

Communal riots between Hindus and Muslims

244. DR. RAFIQ ZAKARIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of communal riots between the Hindus and Muslims that have taken place since April, 1977; and

(b) the number of Hindus and Muslims who were killed and the loss of property suffered by Hindus and Muslims respectively in each of these riots?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS